

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 293 OF 2018

Dated: 10th July, 2019

In the matter of:

M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)

**Vs.
Madhya Pradesh Electricity Regulatory Commission &Ors. ... Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **26.09.2019.**

PS/Court Master

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